

**आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ 'ए', चण्डीगढ़**  
**IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**  
**BENCH 'A' CHANDIGARH**

**श्रीमती दिवा सिंह, न्यायिक सदस्य एवं, एवं श्रीमती अन्नपूर्णा गुप्ता, लेखा सदस्य**  
**BEFORE: SMT. DIVA SINGH, JM & SMT. ANNAPURNA GUPTA, AM**

**आयकर अपील सं./ ITA No. 1254 & 1255/CHD/2017**

**निर्धारण वर्ष / A.Y. : 2004-05 & 2006-07**

Shri Bhagwan Dass Garg, 2543, Urban Estate, Phase-I, Dugri, Ludhiana.	बनाम VS	The DCIT, Central Circle-II, Ludhiana.
स्थायी लेखा सं./PAN /TAN No: AECPG8745E		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri Pankaj Bhalla

राजस्व की ओर से/ Revenue by : Smt. Meenakshi Vohra, Addl. CIT

तारीख/Date of Hearing : 11.02.2021

उद्घोषणा की तारीख/Date of Pronouncement : 12.02.2021

**आदेश/ORDER**

**PER DIVA SINGH**

By the present appeals, the assessee assails the correctness of the separate order dated 08.06.2017 of CIT(A)-5, Ludhiana pertaining to 2004-05 and 2006-07 assessment year respectively on various grounds.

2. However at the time of hearing, ld. AR submitted that the assessee has availed of "The Direct Tax Vivad Se Vishwas Scheme, 2020" by way of filing an application which has been accepted by the Department by issuance of Form No. 3. Copy filed. In these circumstances, relying

upon the separate applications dated 28.01.2021 prayer for withdrawal of the appeals is made.

3. The Id. Sr.DR Smt. Meenakshi Vohra on a perusal of record had no objection to the prayer of the assessee.

4. We have heard the submissions and perused the material on record. In the aforementioned peculiar facts and circumstances considering the record and the submissions, the appeals of the assessee are dismissed as withdrawn. Said order was pronounced at the time of virtual hearing itself in the presence of the parties via Webex.

5. In the result, the appeals of the assessee are dismissed as withdrawn.

Order pronounced on 12<sup>th</sup> Feb., 2021.

Sd/-

( अन्नपूर्णा गुप्ता )  
(ANNAPURNA GUPTA)

**लेखा सदस्य/ Accountant Member**

“Poonam”

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant 2.प्रत्यर्थी/ The Respondent 3.आयकर आयुक्त/ CIT4.आयकर आयुक्त (अपील)/ The CIT(A) 5.विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH 6.गार्ड फाईल/ Guard File

Sd/-

( दिवा सिंह )  
(DIVA SINGH)

**न्यायिक सदस्य/ Judicial Member**

आदेशानुसार/ By order,  
सहायक पंजीकार/ Assistant Registrar